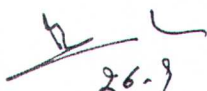


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 19.09.2022 To 23.09.2022				
S/NO	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u>FINAL ORDER</u>				
1.	E/52393/2019	FO/50830/2022	20/09/2022	22/09/2022
2.	E/50446/2019	FO/50857/2022	20/09/2022	22/09/2022
3.	E/55984/2013	FO/50859/2022	16/09/2022	19/09/2022
4.	E/55985/2013	FO/50860/2022	16/09/2022	19/09/2022
5.	E/CROSS/50987/2018 IN E/51839/2018	FO/50867/2022	16/09/2022	19/09/2022
<u>MISC ORDER</u>				
1.	E/MISC/50537/2022 IN E/51353/2019	MO/50477/2022	19/09/2022	20/09/2022
2.	E/MISC/50538/2022 IN E/51354/2019	MO/50478/2022	19/09/2022	20/09/2022
<u>I.O. ORDER</u>				
Nil				
				 26-9 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.
Prepared by: Vikash (LDC)